

REVISED

ITEM NO.11 Court No.1 (Video Conferencing) SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).10280/2020

(Arising out of impugned final judgment and order dated 28-08-2020 in Civil Suit TS No.220/2020 passed by the Ld. Court of Sub-Judge I (I/C Sub Judge VII), Araria, Bihar)

NETFLIX ENTERTAINMENT SERVICES INDIA LLP Petitioner(s)

VERSUS

SAHARA INDIA & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.84708/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.85023/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.84710/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.85014/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.85017/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.85022/2020-PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS and IA No.85002/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.85015/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH T.P.(C) No. 946/2020 (XVI-A)

(FOR ADMISSION and IA No.85455/2020-STAY APPLICATION and IA No.85456/2020-EXEMPTION FROM FILING AFFIDAVIT)

Date : 02-09-2020 These matters were called on for hearing today.
CORAM :HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIANFor Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Ms. Ruby Singh Ahuja, Adv.
Mr. Saikrishna Rajagopala, Adv.
Mr. Thomas George, Adv.
Mr. Sidharth Chopra, Adv.
Ms. Tanvi Sinha, Adv.
Mr. Anupm Prakash, Adv.
Ms. Swikriti Singhania, Adv.
Mr. Manas Gaur, Adv.
Ms. Kritika Sachdeva, Adv.
Mr. Ashutosh P Shukla, Adv.
Mr. Utkarsh Maria, Adv.
For M/s Karanjawala & Co., AOR

For Respondent(s) Mr. Vikas Singh, Sr. Adv.
Mr. Gautam Awasthi, Adv.
Mr. Ayush Chaudhary, Adv.
Ms. Deepika, Adv.
Mr. Sameer Pandey, Adv.
Ms. Anisha Upadhyay, AOR

Mr. Amit Sibal, Sr. Adv.
Ms. Sonam Gupta, AOR
Mr. Kaushik Moitra, Adv.
Ms. Ishita Jain, Adv.
Ms. Sonakshi Banerjee, Adv.
Mr. Amber Bhushan, Adv.
Mr. Vinay Tripathi, Adv.
Mr. Aishvary Vikram, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Special Leave Petition (Civil) No.10280/2020

Mr. Mukul Rohatgi, learned Senior Counsel appearing for the petitioner, prays for withdrawal of this petition with liberty to avail an appropriate remedy in accordance with law.

Prayer is allowed.

However, we make it clear that when the petitioner avails of such a remedy, the concerned court may deal with the matter on its own merits expeditiously.

The special leave petition is dismissed as withdrawn with the liberty aforesaid.

Transfer Petition (Civil) No.946/2020

Issue notice.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR

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RECORD OF PROCEEDINGS

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No.85002/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES and IA No.85015/2020-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

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